



आयकर अपीलीय अधिकरण: चण्डीगढ़ पीठें: चण्डीगढ़
INCOME TAX APPELLATE TRIBUNAL: CHANDIGARH BENCHES: CHANDIGARH
CAUSE LIST OF SPECIAL BENCH CASES FOR 24.02.2025 at 10:30 AM

Before Justice (Retd.) C.V. Bhadang, Hon'ble President,
Shri Rajpal Yadav, Hon'ble Vice President,
Shri Manoj Kumar Aggarwal, Hon'ble Accountant Member

Webex ID for VC: 2513 936 4523 Password 12345

| Sr. No. | Appeal Type / No | A.Y. | Assessee |
|---------|---------------------|---------|--|
| 1 | ITA No. 156/Chd/17 | 2011-12 | M/s Punjab Gramin Bank, Sangrur (erstwhile Malwa Gramin Bank Vs DCIT, Circle Sangrur |
| 2 | ITA No. 425/Chd/17 | 2012-13 | -do- |
| 3 | ITA No. 1181/Chd/18 | 2014-15 | -do- |
| 4 | ITA No. 283/Chd/19 | 2015-16 | -do- |

सहायक पंजीकार
(3)

आयकर अपीलीय अधिकरण: चण्डीगढ़ पीठें: चण्डीगढ़
INCOME TAX APPELLATE TRIBUNAL: CHANDIGARH BENCHES: CHANDIGARH
CAUSE LIST OF SPECIAL BENCH CASES ON 25.02.2025 at 10:30AM
FOR DIRECTION/HEARING

Before Justice (Retd.) C.V. Bhadang, Hon'ble President,
Shri Rajpal Yadav, Hon'ble Vice President,
Shri Manoj Kumar Aggarwal, Hon'ble Accountant Member

Webex ID for VC: 2513 936 4523 Password 12345

| Sr. No. | Appeal Type / No | A.Y. | Assessee |
|---------|--------------------|---------|---|
| 1 | ITA No. 824/Chd/14 | 2005-06 | The Ved Prakash Mukand Lal Educational Society, Yamunanagar |
| 2 | ITA No. 833/Chd/14 | 2005-06 | By Deptt. |
| 3 | ITA No. 825/Chd/14 | 2006-07 | By Assessee |
| 4 | ITA No. 832/Chd/14 | 2006-07 | By Deptt. |

सहायक पंजीकार
(3)

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 24-FEBRUARY-2025 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------------|-------------|---|---------|
| 1 | ITA 313/ CHANDI/2020 | 2015-16 | [A] THE BILASPUR DISTT. TRUCK OPERATORS TRANSPORT COP-OP SOCIETY LTD. | |
| 2 | ITA 74/ CHANDI/2022 | 2018-19 | [A] SH. SUNIL KUMAR JAIN | |
| 3 | ITA 356/ CHANDI/2023 | 2009-10 | [A] ROPAR DISTRICT CO-OPERATIVE UNION LIMITED | |
| 4 | ITA 357/ CHANDI/2023 | 2013-14 | [A] ROPAR DISTRICT CO-OPERATIVE UNION LIMITED | |
| 5 | ITA 358/ CHANDI/2023 | 2014-15 | [A] ROPAR DISTRICT CO-OPERATIVE UNION LIMITED | |
| 6 | ITA 359/ CHANDI/2023 | 2015-16 | [A] ROPAR DISTRICT CO-OPERATIVE UNION LIMITED | |
| 7 | ITA 569/ CHANDI/2023 | 2012-13 | [A] ROPAR DISTRICT COOPERATIVE MILK PRODUCERS UNION LIMITED | |
| 8 | ITA 390/ CHANDI/2024 | 2017-18 | [D] PALAMPUR ROTARY EYE FOUNDATION (E - FILE) | |
| 9 | CO 21/ CHANDI/2024 | 2017-18 | [A] PALAMPUR ROTARY EYE FOUNDATION (E - FILE) | |
| 10 | ITA 436/ CHANDI/2024 | 2024-25 | [A] PRERNA FOUNDATION (E - FILE) | |
| 11 | ITA 446/ CHANDI/2024 | 2024-25 | [A] PRERNA FOUNDATION (E - FILE) | |
| 12 | ITA 453/ CHANDI/2024 | 2023-2024 | [A] NIVEDITA CHARITABLE TRUST (E - FILE) | |
| 13 | ITA 454/ CHANDI/2024 | 2023-2024 | [A] NIVEDITA CHARITABLE TRUST (E - FILE) | |

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Assistant Registrar
21-Feb-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 25-FEBRUARY-2025 (TUESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------------|-------------|--|---------|
| 1 | ITA 732/ CHANDI/2018 | 2014-15 | [A] M/S STEEL STRIPS INFRASTRUCTURES LTD. | |
| 2 | ITA 293/ CHANDI/2020 | 2015-16 | [A] SHRI PREM SINGH RAJA | |
| 3 | ITA 359/ CHANDI/2022 | 2017-18 | [A] SH. PREM SINGH RAJA | |
| 4 | ITA 423/ CHANDI/2024 | 2015-16 | [A] PREM SINGH RAJA (E - FILE) | |
| 5 | ITA 28/ CHANDI/2024 | 2012-13 | [A] MR. RAMA GUPTA | |
| 6 | ITA 233/ CHANDI/2024 | 2016-17 | [A] RAJINDER SINGH (E - FILE) | |
| 7 | ITA 332/ CHANDI/2024 | 2018-19 | [A] PARKASH THAKUR (E - FILE) | |
| 8 | ITA 447/ CHANDI/2024 | 2010-11 | [D] SURINDER KUMAR VERMA (E - FILE) | |
| 9 | ITA 533/ CHANDI/2024 | 2012-13 | [A] VINOD BAGAI | |
| 10 | ITA 534/ CHANDI/2024 | 2013-14 | [A] VINOD BAGAI | |
| 11 | ITA 535/ CHANDI/2024 | 2014-15 | [A] VINOD BAGAI | |
| 12 | ITA 536/ CHANDI/2024 | 2017-18 | [A] VINOD BAGAI | |
| 13 | ITA 713/ CHANDI/2024 | 2017-18 | [A] SIBIA HEALTHCARE PVT LTD (E - FILE) | |
| 14 | ITA 750/ CHANDI/2024 | 2017-18 | [D] SIBIA HEALTHCARE PVT. LTD. (E - FILE) | |
| 15 | ITA 714/ CHANDI/2024 | 2018-19 | [A] MANDI SAKSHARTA EVUM JANVIKAS SAMITI | |
| 16 | ITA 715/ CHANDI/2024 | 2019-20 | [A] WARYAM STEEL CASTINGS PRIVATE LIMITED (E - FILE) | |
| 17 | ITA 757/ CHANDI/2024 | 2019-20 | [D] WARYAM STEEL CASTING PRIVATE LIMITED (E - FILE) | |

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 24-FEBRUARY-2025 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|---|---------|
| 1 | ITA 1001/ CHANDI/2024 | 2011-12 | [A] VIKAS MINERAL FOODS PVT. LTD. | |
| 2 | ITA 779/ CHANDI/2024 | 2017-18 | [A] BALDEV SINGH PANDHER(DECEASED) THROUGH L/H SH. TANVIR SINGH | |
| 3 | ITA 851/ CHANDI/2024 | 2021-2022 | [A] RANBIR SINGH | |

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 25-FEBRUARY-2025 (TUESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

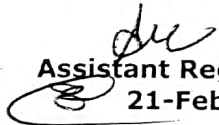
WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|--------------------------|-------------|---|---------|
| 1 | ITA 1046/ CHANDI/2024 | 2019-20 | [A] JAGPAL SINGH | |
| 2 | ITA 250/ CHANDI/2020 | 2013-14 | [A] SUKHMANI SOCIETY FOR CITIZEN SERVICES | |

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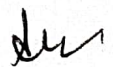
INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
CONSOLIDATION PETITIONS
FOR 24-FEBRUARY-2025 (MONDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

| CONSOLIDATION PETITIONS | | | | | | | | |
|-------------------------|---------------|-----|--------|------|-------------|----------------------------|-------|---------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 921 | CHANDI | 2024 | 2018-19 | [D] ROSHA ALLOYS PVT. LTD. | B | |
| 2 | ITA | 922 | CHANDI | 2024 | 2019-20 | [D] ROSHA ALLOYS PVT. LTD. | B | |
| 3 | ITA | 923 | CHANDI | 2024 | 2020-21 | [D] ROSHA ALLOYS PVT. LTD. | B | |


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF
SPECIAL CONSTITUTION
FOR 25-FEBRUARY-2025 (TUESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

| SPECIAL CONSTITUTION MATTERS | | | | | | | | |
|------------------------------|---------------|-----|--------|------|-------------|-----------------------|-------|---------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 525 | CHANDI | 2024 | 2011-12 | [A] GURMAIL SINGH | A | |
| 2 | ITA | 758 | CHANDI | 2023 | 2010-11 | [A] ANJU KAUSHAL | A | |
| 3 | ITA | 759 | CHANDI | 2023 | 2010-11 | [A] ANJU KAUSHAL | A | |
| 4 | ITA | 830 | CHANDI | 2024 | 2015-16 | [A] SANDHYA RANI | A | |
| 5 | ITA | 929 | CHANDI | 2024 | 2017-18 | [A] LEELA DUTT SHARMA | A | |


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